

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 3325
TO BE ANSWERED ON 13TH MARCH, 2020**

AYUSH MEDICINES

3325. SHRI A. NARAYANA SWAMY:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is taking any measures to ensure availability of good quality AYUSH medicines at affordable rates;
- (b) if so, the details thereof;
- (c) whether any recent study about the efficacy of quality and price control mechanism for AYUSH medicines has been conducted by the Government;
- (d) if so, the details thereof; and
- (e) whether any measures to ensure availability of Ayurveda medicines through Jan Aushadhi outlets are under consideration of the Government?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a) & b): AYUSH medicines are regulated under the exclusive provisions of the Drugs & Cosmetics Act, 1940 and Rules thereunder and it is mandatory for the manufacturers to follow quality standards prescribed in the respective pharmacopoeias. However, the Drugs (Prices Control) Order, 2013 issued by the Central Government under the Essential Commodities Act, 1955 does not cover formulations or medicines of Ayurvedic, Siddha, Unani and Homoeopathy systems of medicine for the purpose of price control.
- (c) & (d): Ministry of AYUSH has not conducted any study about the efficacy, quality and price control mechanism for AYUSH medicines.
- (e): Bureau of Pharma Public Sector Undertakings of India (BPPI) under the Department of Pharmaceuticals issued a circular dated 27th August, 2019 permitting the sale of licensed Ayurvedic medicines from Janaushadhi Kendras.

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